

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No.276/GT/2018**

Subject : Petition for determination of tariff of 2x600 MW Coal Based Power Project at Village-Derang, District-Angul, Odisha for the period commencing from 12.2.2015 for the control period of 2014-19.

Petitioner : Jindal India Thermal Power Limited

Respondents : GRIDCO Limited and others

Date of hearing : 6.2.2019

Coram : Shri P.K.Pujari, Chairperson  
Dr. M.K. Iyer, Member  
Shri I.S.Jha, Member

Parties present : Shri Matrugupta Mishra, Advocate, JITPL  
Shri Ambuj Dixit, Advocate, JITPL  
Shri Raj Kumar Mehta, Advocate, GRIDCO  
Ms. Himanshi Andley, Advocate, GRIDCO

**Record of Proceedings**

Learned counsel for GRIDCO sought time to file reply in the matter. This was not objected to by the learned counsel for the Petitioner.

2. The Commission accepted GRIDCO's prayer and adjourned the hearing. The Commission directed the Respondent, GRIDCO to file reply, on affidavit, by 6.3.2019, with an advance copy to the Petitioner, who may file its rejoinder, if any, by 20.3.2019.

3. Matter shall be listed for hearing in due course for which separate notice shall be issued to the parties. Pleadings shall be completed by the parties prior to the date of hearing.

**By order of the Commission**

Sd/-

(T. Rout)  
Chief (Law)

